

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **02.01.2024** (TUESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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02:00 pm

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1371/2023 (To Re-Hear) in Comp App (AT) (CH) (Ins) No. 375/2023 For Stay IA No. 1146/2023 Leave to file IA No. 1147/2023 To Adv. Hg. IA No. 1271/2023	Reliance Commercial Finance Limited, Rep by Mr. Senthil Kumar Vs Tharuvai Ramachandra Ravichandran, RP, JBM Homes Pvt. Ltd. & Anr. WITH	Ms. K Jayasudha	
2	IA No. 1341/2023 (To Re-Hear) in Comp App (AT) (CH) (Ins) No. 376/2023 For Stay IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	Mr. Srinivasan MD- R1
3	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finance Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	
4	Res App No. 02/2023 in TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran- R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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